



**File No. 10/03/2020-NCLT
NATIONAL COMPANY LAW TRIBUNAL**

6th Floor, Block-3,
CGO Complex, Lodhi Road,
New Delhi

Dated: 16th July 2020

ORDER

In exercise of the powers conferred by Section 419 of the Companies Act, 2013, the Hon'ble President, NCLT hereby re-constituted the Benches at New Delhi for the purpose of exercising and discharging the functions assigned by the statute (s). This is in partial modification of Order dated 3.3.2020 & other subsequent orders in this regard.

2. The pendency of urgent applications is increasing at NCLT New Delhi. To curb the pendency the following benches at NCLT New Delhi are constituted to take up the urgent applications including Compromises, Arrangements & Amalgamations (CAA) through Video Conference (VC):

Principal Bench at NCLT, New Delhi- Court No. I

1. Shri B.S.V Prakash Kumar, Acting President
2. Shri Hemant Kumar Sarangi, Member (Technical)

NCLT, Division Bench at New Delhi- Court No. II

1. Shri Ch. Mohd. Sharief Tariq, Member (Judicial)
2. Shri L.N. Gupta, Member (Technical)

NCLT, Division Bench at New Delhi- Court No. III

1. Shri Ch. Mohd. Sharief Tariq, Member (Judicial)
2. Shri Narendra Kumar Bhola, Member (Technical)

NCLT, Division at New Delhi- Court No. IV

1. Dr. Deepti Mukesh, Member (Judicial)
2. Ms. Sumita Purkayastha, Member (Technical)

NCLT, Division Bench at New Delhi- Court No. V

1. Shri Abni Ranjan Kumar Sinha, Member (Judicial)
2. Shri Kapal Kumar Vohra, Member (Technical)

NCLT, Division Bench at New Delhi- Court No. VI

1. Shri Patibandla Satyanarayana Prasad, Member (Judicial)
2. Dr. V.K. Subburaj, Member (Technical)

3. This shall come into force with effect from 20.7.2020 till further order.
4. This issues with approval of the Hon'ble Acting President, NCLT.


(Shiv Ram Bairwa)
Registrar, NCLT

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/Cuttack/Kochi/ Amaravati.
4. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
5. NCLT web site/ Notice Board.
6. The Institute of Chartered Accountants of India, ITO, New Delhi.

7. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
8. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
9. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
10. Taxman Allied Services Ltd., 59/32, New Rohtak Road, Delhi.
11. The All India Reporter Pvt. Ltd., 31-D, 'B' Block, Delhi High Court, New Delhi.
12. Bar Council, New Delhi/Mumbai

